NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/632/ (IB)/2017

NAME OF THE PETITIONER(S)

: EDELWEISS ASSET RECONSTRUCTION CO LTD

NAME OF THE RESPONDENT(S)

: AML STEEL & POWER LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mr. Sankar Marayanan Senior Advocate

Geethanjalli T For Aigart Dolia

Geethaigalli .

Mr. Stirath Spidevan Bhagarath Krüshnan

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Counsel representing the petitioner/Financial Creditor present. Counsel for Corporate Debtor present and stated that they are making efforts to sell the assets of the respondent company for the purpose of paying the amount claimed by the petitioner. He further stated that they have identified a party who has inspected the properties. Counsel for petitioner stated that sufficient time has been granted to the respondent and was prepared to make submissions. Counsel for respondent prayed for time to make submissions on the next date of hearing. Time is extended at request finally. Put up on 22.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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